

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2956
ANSWERED ON:17.12.2004
IMPORT DUTY ON STEEL BILLETS
Singh Shri Ganesh Prasad

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have no benefits from import duty on steel billets from domestic seamless steel pipe producers;
- (b) whether domestic seamless steel pipe producers are not paying import duty on import of Billets and taking deemed export benefits even on sales of their products in domestic market; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a): The general effective rate of customs duty for steel billets is 5% for non-alloy steel billets and 15% for alloy steel billets. There is no separate import duty structure applicable only for domestic seamless steel pipe producers.

(b) and (c): Deemed export benefits are available under Chapter-8 of the Foreign Trade Policy 2004-2009. Specified deemed export benefits including Advance Licence for intermediate supply/ deemed export/DFRC/DFRC for intermediate supplies are available in respect of manufacture and supply of goods qualifying as deemed exports. The domestic seamless steel pipe producers would also be eligible for the deemed export benefits, as applicable, where the goods supplied by them qualify as deemed exports.